


ORDER

Keeping in view the peculiar circumstances arising out of the outbreak of novel coronavirus-COVID-19, the curfew has been imposed in the State of Punjab, therefore, Hon'ble the Chief Justice has been pleased to order that the Courts situated in the State of Punjab shall observe close day as long as the curfew restrictions continue in the jurisdiction of their respective Sessions Divisions.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


23.3.2020

(Sanjiv Berry)
Registrar General
23.03.2020